

(a) Whether the proposal of the Ministry of Transport to have a general cargo berth in Paradip Port in Orissa in the coming year has been sanctioned:

(b) if not, the reasons for the same; and

the cost of this project and the quantum of foreign exchange involved in it?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH): (a) to (c) The proposal for the construction of one general cargo berth at Paradip Port at an estimated cost of Rs. 229 lakhs including foreign exchange amounting to about Rs. 0.50 lakh is still under examination.

श्री जवाहरलाल नेहरू की मूर्ति की स्थापना

37. श्री निरंजन वर्मा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में लाल किला या किसी अन्य स्थान पर श्री जवाहरलाल नेहरू की मूर्ति लगाने का कोई प्रस्ताव सरकार के विचारार्थ है; और

(ख) यदि हाँ, तो यह सुझाव किमते दिया है और इसके लिए कौन सी संस्था धन दे रही है?

INSTALLATION OF STATUE OF SHRI JAWAHARLAL NEHRU

37. SHRI NTRANJAN VARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any proposal under Government's consideration to erect a statue of Shri Jawaharlal Nehru either at the Red Fort or at some other place in Delhi; and

(b) if so, who has given this suggestion and what is the name of the organisation which is providing funds for the same?]

गृह-कार्य मंत्रालय में उपमंत्री (श्री के० एस० रामस्वामी) : (क) और (ख)

एक अवस्था में प्रतिमा संस्थापन सम्बन्धी समिति द्वारा यह सुझाव दिया गया था कि स्वर्गीय पंडित जवाहरलाल नेहरू की एक प्रतिमा विजय चौक के निकट एक ऊँचे स्थान पर लगाई जाय। प्रस्ताव पर कार्यवाही नहीं की गई क्योंकि यह स्थल उपयुक्त नहीं समझा गया था।

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) and (b) At one stage a suggestion was made by the Committee on installation of statues that a statue of late Pt. Jawaharlal Nehru might be installed at one of the elevated sites near the Vijay Chowk. The proposal was not proceeded with as the site was not considered suitable.]

LOSS IN FOREIGN EXCHANGE

69. SHRI K. CHANDRASEKHARAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that there has recently been some loss in foreign exchange on account of mal-practices indulged in by foreign tourists in this country; and

(b) if so, the extent and nature of loss and what steps have been taken by Government to check this practice.

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b) No specific reports have been received about recent loss in foreign exchange through malpractices by foreign tourists but a high-level Committee has been set up by Government to consider this problem and to make recommendations. The Committee has submitted a preliminary report which is under consideration of Government.

INDIAN ECONOMIC SERVICE

72. SHRI R. K. PODDAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Indian Economic Service has been constituted; (b) if so, the details thereof;

Transferred from the 18th February, 1969. []
English translation.

(c) whether training programme for the new entrants to the Service has been started; and

(d) if so, with what results?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) Yes, Sir.

(b) The Indian Economic Service is a Central Civil Service, Class I and comprises the following grades :

Grade I. Director—Rs. 1300—60—1600—100—1800.
Grade H. Joint Director—Rs. 1100—50—1400.
Grade III. Deputy Director—Rs. 700—40—1100—50/2—1250.
Grade IV. Assistant Director—Rs. 400—400—450—30—600—35 j 670—EB—35—950.

The Sei constituted with effect from 1-11-61.

The authorised strength of the Service as on 15th June, 1968 was as under :—

Grade I	18
Grade II	23
Grade III	116
Grade IV	348
TOTAL	.	505

Source of recruitment

Grade I.—Not less than 75 per cent of the vacancies in the Grade shall be filled by promotion on the basis of merit with due regard to seniority from amongst Grade II officers with a minimum of 3 years' service in that Grade, j

Not more than 25 per cent of the vacancies in the Grade shall be filled by direct recruitment through the Union Public Service Commission. The essential qualifications for direct recruitment are (i) A Second Class Master's degree in Economics or Statistics or Agricultural Economics or Commerce and (ii) ten years' experience of Research/Investigation in Economics and/or Commerce or Economic Statistics.

The candidates for direct recruitment shall preferably be below 50 years of

age on the first day of January of the year in which the closing date of advertisement falls.

Grade II.—Not less than 50 per cent of the vacancies in the Grade shall be filled by promotion on the basis of merit with due regard to seniority from amongst Grade III officers with a minimum of 6 years of service in that Grade. Not more than 50% of the vacancies in the Grade shall be filled by direct recruitment through the Union Public Service Commission. The essential qualifications for direct recruitment are (i) Second Class Master's degree in Economics or Statistics or Agricultural Economics or Commerce (ii) Eight years' experience in Research/Investigation in Economics and/or Commerce. Candidates for direct recruitment shall preferably be below 45 years of age on the first day of January of the year in which the closing date of the advertisement falls.

Grade III.—Not less than 75% of the vacancies in the Grade shall be filled by promotion on the basis of merit with due regard to seniority from amongst Grade IV officers with a minimum of 4 years' service in that Grade. Not more than 25 per cent of the vacancies in the Grade shall be filled by direct recruitment through the Union Public Service Commission. The essential qualifications for direct recruitment are (i) Second Class Master's degree in Economics or Statistics or Agricultural Economics or Commerce and (ii) Five years' experience of Investigation/Research in Economics and/or Commerce. Age limit for direct recruits are: below 35 years of age and above 25 years of age on the first day of January of the year in which the closing date of the advertisement falls.

Grade IV.—Not more than 25 per cent of the vacancies in the Grade shall be filled by selection of officers with a minimum of 4 years service serving under Government in Economic posts recognised for the purpose by the Controlling Authority in consultation with the Union Public Service Commission.

Not less than 75 per cent of the vacancies in the Grade shall be filled by direct recruitment through an open Competitive Examination held by the Union

Public Service Commission. The minimum educational qualification for direct recruitment is a degree with Economics or Statistics as a subject.

The age limits for direct recruitment are : not less than 21 years of age and not more than 26 years of age on the first day of January of the year in which the examination is held.

(c) Yes, Sir.

(d) The training of direct recruits to Grade IV of the Service started in October 1968. It will continue till September 1970, when alone the result of this training would be known.

पाकिस्तान द्वारा भारतीय राज्य क्षेत्र का अतिक्रमण

211. श्री दत्तोपन्त ठेंगड़ी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पाकिस्तान ने ताशकन्द घोषणा के बाद से अब तक भारतीय राज्यक्षेत्र का कितनी बार अतिक्रमण किया; और

(ख) राज्यक्षेत्र के अतिक्रमण को रोकने के लिए सरकार क्या कार्यवाही करने जा रही है ?

VIOLATION OF INDIAN TERRITORY BY PAKISTAN

211. SHRI D. THENGARI: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of times Pakistan violated Indian territory so far after the Tashkent Declaration: and

(b) what steps Government is going to take to stop the violation of the territory ?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) 10 जनवरी, 1966 से 31 दिसम्बर, 1968 तक की अवधि में पाकिस्तान के साथ लगी भारतीय स्थल-सीमाओं का 369 बार अतिक्रमण हुआ।

(ख) जम्मू और कश्मीर सीमा की अवस्था में, युद्ध विराम रेखा के अतिक्रमण के सभी मामलों पर युनाइटेड नेशन्स मिलिट्री अवज़रर्वर्स से शिकायतें की गई हैं। अन्य राज्यों/संघ राज्य-क्षेत्र त्रिपुरा की सीमाओं के मामले में पाक प्राधिकारियों से विरोध प्रगट किया गया है। सीमाओं की सुरक्षा के लिए सभी उपयुक्त उपाय अपनाए गये हैं।

[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) During the period from the 10th January, 1966 to the 31st December, 1968 there were 369 cases of violation of India's land borders with Pakistan.

(b) In the case of the Jammu and Kashmir border, complaints have been lodged with the United Nations Military Observers in all the cases of cease-fire violations. In the case of the border with the other States/Union Territory of Tripura, protests have been lodged with Pak. authorities. All appropriate steps for the security of the border have been taken.]

RESEARCH OF INDIAN OCEAN

215. SHRI MULKA GOVINDA REDDY :

SHRI BANKA BEHARY DAS :

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that ships of several nations are taking part in the research of the Indian Ocean;

(b) if so, the names of the countries whose ships are engaged in this research; and

(c) whether the research information would be shared with India by those engaged in the research of the Indian Ocean ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. I. R. V. RAO) : (a) There is at present no

[Transferred from the 20th February, 1969. f[]
English translation.